

[श्री सरजू पाण्डेय]

चर्चा करवा दें तो बहुत सी चीजें दूर हो जायेंगी ।

श्री सत्य नारायण सिंह : समय होगा तो जरूर इसके लिए भी दिया जाएगा । इसको भी देना है । लेकिन सब समय पर निर्भर करता है ।

13.22 hrs.

APPROPRIATION (RAILWAYS)
NO. 3 BILL*, 1966

The Minister of Railways (Shri S. K. Patil): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1966-67 for the purposes of Railways.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1966-67 for the purposes of Railways."

The motion was adopted.

श्री हुकम चन्द कछवाय (देवास) : गलत बयानी के बारे में कोई सूचना नहीं मिली है ।

सध्यल महोदय : इस तरह से नहीं ।

श्री हुकम चन्द कछवाय : मंत्री महोदय जवाब देने के लिए तैयार हैं ।

Shri S. K. Patil: I introduce† the Bill.

13.22½ hrs.

APPROPRIATION (RAILWAYS)
NO. 4 BILL*, 1966

The Minister of Railways (Shri S. K. Patil): I beg to move for leave to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1964, in excess of the amounts granted for those services and for that year.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1964, in excess of the amounts granted for those services and for that year."

The motion was adopted.

Shri S. K. Patil: I introduce† the Bill.

13.23 hrs.

DEMANDS FOR SUPPLEMENTARY GRANTS (KERALA), 1966-67 AND DEMANDS FOR EXCESS GRANTS (KERALA), 1962-63 AND 1963-64—
contd.

Mr. Speaker: The House will now proceed with further discussion of the Supplementary Demands for Grants and Demands for Excess Grants in respect of Kerala.

Mr. Kachhavaia.

*Published in Gazette of India Extraordinary, Part II, Section 2, dated 18-11-66.

†Introduced with the recommendation of the President.